## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION No. 6512 TO BE ANSWERED ON 06.04.2018

#### **Energy Generation from Waste Plastics**

#### 6512. SHRI DIBYENDU ADHIKARI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the energy generation from waste plastics;
- (b) if so, the details thereof;
- (c) whether the Government is aware of the technological process therein;
- (d) if so, whether the Government has received any proposal of such innovation; and
- (e) if so, the details thereof along with the details of the process with eco-friendly technology involved therein?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) and (b) The Government has notified Plastic Waste Management Rules, 2016. As per provisions of the Rules, the plastic waste which can be recycled has to be channelized to registered plastic waste recyclers. The Rules, further, mandate the local bodies to encourage the use of plastic waste, preferably non-recyclable, for energy recovery or road construction or waste to oil etc. The recycling of plastic has to conform to the Indian Standard: IS 14534:1998.
- (c) to (e) The Central Pollution Control Board (CPCB) has evolved guidelines for collection, segregation & disposal of plastic waste. The key technologies prescribed are (i) Utilization of plastic waste in road construction, (ii) Co-processing of plastic waste in Cement kilns, (iii) Conversion of plastic waste into liquid RDF (Oil), (iv) Disposal of plastic waste through Plasma Pyrolysis Technology (PPT) etc. The proposals for the management of waste are received by the concerned urban local bodies who are implementing the project. The choice of technologies is generally kept open for the operators and are evaluated by the concerned authorities based on the local conditions and the characteristic of the waste.

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